

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 17.10.2014**

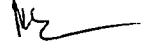
OA No. 593/2012 with MA No.291/00343/2014  
and MA No.291/00415/2014

None present for the applicant.

Mr. Mukesh Agarwal, Counsel for the respondents.

Heard the learned counsel for respondents. He submits that vide order dated 13.8.2014 (MA No.291/00415/2014-Annexure MA/1) all the applicants have been promoted and placed to formations. Therefore, the relief as prayed by the applicants in the present OA has been given by the respondents. He has informed this position to the learned counsel for the applicant who has agreed that this OA has become infructuous.

In view of the submissions made by the learned counsel for the respondents the OA is dismissed as having become infructuous.

  
(DR. MURTAZA ALI)  
JUDICIAL MEMBER

  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER